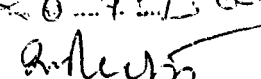
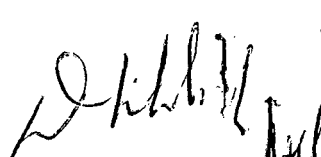


C. A. T. Bench, JAIPUR

Date of Order	Orders
<u>12.4.93</u> Defect removed 12/2/94	Solr. R. N. Mathur - Counsel for the applicant The learned Counsel for the applicant seeks two weeks more time for removing the defect. Put up on 29-4-93 for further direction  DEPUTY REGISTRAR Central Administrative Tribunal Jaipur Bench, JAIPUR
<u>23.4.93</u>	None present Register & Put up in Court for admission on 26.4.93  REGISTRAR C.A.T. JAIPUR Original No. 478/87 (New 545/92)
<u>20-5-93</u> Copy sent to the apt. Counsel Copy sent to the apt. Counsel Amr. 103/203/327 Date 16-5-93 	None present - As the petitioner. We have perused the petition of the petitioner. The order dated 16.2.93 passed in OA No. 478/87 is recalled. The OA is restored to its original position. To come up for hearing on 21.6.93.  C.P. Sharma, Member (A)  D.C. Mehra, VICE CHAIRMAN.